

of public call offices in Mathura District as on 31 December, 1985 is 86.

(b) Nil.

(c) Does not arise in view of (b) above.

**Savour Commission Report on Extra Departmental Employees**

2372. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the reasons for delay in submitting the report of Saviour Commission on Extra-Departmental employees in the Postal Department;

(b) when the said report is expected to be submitted; and

(c) how many Extra-departmental employees are serving in the Postal Service according to the latest estimate ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Extension of the tenure of the Committee was approved because of the delay in receipt of responses to questionnaires circulated by the Committee and the processing and analysis of the replies by the Computer Agency. Besides, there was also a request from the Federation of National P and T Organisations that the Chairman may not submit the report before Pay Commission finalises its report in respect of regular Central Government employees.

(b) The report is expected to be submitted before 30th June, 86 or before finalisation of report of 4th Pay Commission, whichever is earlier.

(c) There were 3,00,851 (Three lakh eight hundred and fifty one only) Extra Departmental Employees in the Postal Department as on 31st March, 1985.

**Demand for L.P.G. in Kerala**

2373. SHRI K. MOHANDAS : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the total demand for L.P.G. in Kerala;

(b) what percentage has been met so far; and

(c) how long it will take to meet the entire demand ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) and (b). Barring occasional shortages caused by bottling plant problems, transportation bottlenecks, IR problems etc., the requirement of LPG consumers in Kerala has been met through supply of approximately 2,58,000 cylinders per month.

(c) While supply of LPG to existing consumers has improved over the past with the stabilisation of the facilities at the Cochin Refinery, release of new connection is continuing under the annual enrolment programme of the oil industry.

[*Translation*]

**New Industries in Himachal Pradesh**

2374. SHRI K. D. SULTANPURI : Will the Minister of INDUSTRY be pleased to state :

(a) the number of licences sought by Himachal Pradesh Government for setting up of industries during the Seventh Five Year Plan; and

(b) the reaction of the Union Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) During the Seventh Five Year Plan (up to 5-3-1986), 10 applications under the provisions of Industries (Development and Regulation) Act, 1951, for the grant of Letters of Intent were received from Himachal Pradesh Government undertakings.

(b) Out of these 10 applications, three proposals were approved and letters of Intent issued, five were rejected otherwise disposed of and the remaining two received

during 1986, were at various stages of consideration.

#### **New Hydel Projects in Himachal Pradesh**

2375. SHRI K. D. SULTANPURI : Will the Minister of ENERGY be pleased to state :

(a) the details of the proposals for new hydel projects sent to the Planning Department of the Union Government by Himachal Pradesh Government; and

(b) the reaction of the Union Government thereto ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b). Six hydro-electric projects with a total installed capacity of 693.95 MW have been sanctioned by the Planning Commission and are under construction. In addition, two hydro-electric projects with a total capacity of 1320 MW have been accorded techno-economic approval by the Central Electricity Authority and four other projects are under their examination.

[English]

#### **Telephone Services in Villages**

2376. SHRI AMAR ROYPRADHAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that telephone service at the village level is negligible in the country;

(b) if so, the reasons therefor; and

(c) if not, the number of villages which have so far been provided telephone facilities in the country ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) The departments objective is to make the Telecom. facility available within 5 Kms. of most of villages. About 50% of the objective has been achieved.

(b) Does not arise in view of answer (a) above.

(c) 23,197 villages have been provided with telephone service upto December, 85.

#### **Progress of Drilling Operations Krishna Godavari Basin**

2377. SHRI V. SOBHANADREESWARA RAO : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of wells taken up for drilling by Oil and Natural Gas Commission under Krishna Godavari Basin oil exploration on shore programme since 1977 and the amount spent on each well so far;

(b) the latest position of each well; and

(c) the inference drawn in respect of each well where drilling is completed ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) 18 wells have so far been taken up for drilling in onshore Krishna Godavari Basin. The cost of completed wells, where accounts have been finalised, ranges from Rs. 4 crores to Rs. 14 crore.

(b) Of the 18 wells, 13 have been completed and 5 are under drilling.

(c) Of the 13 completed wells, 7 proved to be gas bearing.

[Translation]

#### **New Telecommunication Centres in Rajasthan**

2378. SHRI BANWARI LAL BAIRWA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of radio system based micro-wave telecommunication centres in the country along with their number in Rajasthan; and

(b) the names of those areas/places where Government propose to set up new telecommunication centres (micro-wave) during the Seventh Plan ?